

Mr. Speaker: That has been answered. So far as I remember, it was said that the Ceylon Government denied that any launch was near the vicinity of the incident.

WRITTEN ANSWERS TO
QUESTIONS

दिल्ली तथा पंजाब में व्यावसायिक
मार्ग दर्शन

*११७१. श्री विश्वनाथ पाण्डेय : क्या
अभ्यन्तर रोजगार मंत्री यह बताने की कृपा
करेंगे कि :

(क) क्या सरकार एक योजना शुरू
करने का विचार कर रही है जिसके अनुसार
दिल्ली तथा पंजाब में बच्चों का हाई स्कूल
परीक्षा में उत्तीर्ण होने के तुरन्त बाद उचित
व्यावसायिक मार्गदर्शन दिया जायेगा ;

(ख) यदि हाँ, तो योजना कब तक
क्रियामय होगी ; और

(ग) उस पर कितना धन व्यय होगा ?

अभ्यन्तर रोजगार मंत्रालय में उपमन्त्री
तथा योजना उपमन्त्री (श्री चे० रा० पट्टाभि
रामन्) : (क) और (ख). उन विद्यार्थियों
के लिये जो हाई स्कूल की पढ़ाई समाप्त करने
वाले हैं, व्यावसायिक मार्गदर्शन की प्रायोगिक
योजना दिल्ली और पंजाब के कुछ चुने हुए
स्कूलों में चलाई जा रही है। इस के परिणामों
का अभी मूल्यांकन होना बाकी है।

(ग) इस प्रायोगिक योजना पर कोई
भातिरिवत खर्च नहीं किया गया है।

Control of Riots by Army

*1174. Shri P. C. Borooah: Will the
Minister of Defence be pleased to
state:

(a) in which and how many cases
Army was called to aid the civil ad-
ministration in connection with riots

in different parts of the country
during 1964 so far; and

(b) whether there are certain set
of rules with regard to calling out
of the military personnel in such
circumstances and if so, what are
they?

**The Minister of Defence (Shri Y. B.
Chavan):** (a) and (b). A statement
is laid on the Table of the House.
[Placed in Library, See No. LT-2776/
64].

Indian Press Correspondents in
Karachi

*1178. { Shri B. P. Yadava:
Shri Dhaon:

Will the Prime Minister be pleased
to state:

(a) whether it is a fact that Indian
Press correspondents in Karachi were
not invited to attend the Press Con-
ference by the President of Pakistan
held in Karachi in March, 1964;

(b) if so, the reaction of Govern-
ment thereto; and

(c) whether any reciprocal action
in regard to Pakistani correspondents
in India is contemplated?

**The Minister of State in the Minis-
try of External Affairs (Shrimati
Lakshmi Menon):** (a) Yes, Sir.

(b) Since the Press Conference was
specifically by invitation, the Gov-
ernment of India did not consider it
necessary to take any action.

(c) No, Sir.

Theft of Newspaper Files in P.I.B.

*1184. { Shri C. K. Bhattacharyya:
Shri Yashpal Singh:
Shri Hukam Chand
Kachhavaia:

Will the Minister of Information
and Broadcasting be pleased to state:

(a) whether 70 bundles of leading
Indian and foreign daily newspaper

files have been stolen from the office of the Press Information Bureau;

(b) whether these bundles included files of newspapers from Pakistan; and

(c) whether anybody has been held responsible for these thefts?

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): (a) and (b). Yes, Sir.

(c) The matter has been reported to the Police and is under investigation at present. The question of fixation of responsibility for the theft can be decided only when the Police report is received.

Ex-Servicemen in Hyderabad

*1185. { Shri Birendra Bahadur Singh:
Shrimati Maimoona Sultan:
Shri L. N. Bhanja Deo:

Will the Minister of Defence be pleased to state:

(a) whether 8000 ex-servicemen living in the lines of the erstwhile State Forces in Hyderabad were ordered to be evicted by the 15th April, 1964; and

(b) if so, the alternative arrangements made to rehabilitate them?

The Minister of Defence (Shri Y. B. Chavan): (a) and (b). A statement is laid on the Table of the House.

Statement

The number of ex-servicemen in occupation of ex-State Forces accommodation at Hyderabad, which is to be handed over to the Defence Services by the State Government, is 412 and not 8,000 as stated. The Government of Andhra Pradesh expected to hand over the vacant possession by the 15th April 1964.

No eviction notices were served by the Government of India. The State Government have taken action to evict those persons who failed to res-

pond to any of the following alternative offers made to them:—

(i) An outright cash grant of Rs. 750 on vacation;

(ii) A piece of land, 121 sq. yds. with a cash grant of Rs. 500 to enable a thatched-roof hut to be built;

(iii) Accommodation, as provided by the State PWD, who have recently constructed quarters exclusively for this purpose at a cost of Rs. 1,500 each;

(iv) In addition to (i), (ii) or (iii) above, Rs. 50 as shifting expenses.

The State Government have since extended the date of handing over of certain buildings to Defence Services upto 25th April, 1964 and certain others upto 5th May, 1964.

Office of the Assistant High Commissioner for Pakistan in Shillong

*1186. { Shri P. C. Borooah:
Shri Hari Vishnu Kamath:
Shri Gulshan:
Shri Yashpal Singh:
Shri Hem Barua:
Shri Vishwa Nath Pandey:

Will the Prime Minister be pleased to state:

(a) the result of the inquiries made into the allegations of espionage against the office of the Assistant High Commissioner for Pakistan, Shillong; and

(b) the decision taken in this regard?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon) (a) and (b). The allegations are being looked into and a decision will be announced at the appropriate time.